

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA/372(AHM)2021
in
CP(IB) 112 (AHM) 2017

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2021

Name of the Company:

Coburg Print & Pack
V/s
Todays Writing Instruments Ltd

Section:

9 of the Insolvency and Bankruptcy Code, 2016

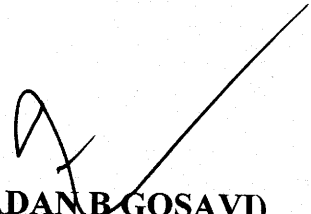
ORDER

Learned Counsel Mr. Aditya Bihani appeared for the Applicant.

IA No. 372 of 2021 is filed by Suspended Management against the Liquidator.
We direct Liquidator to file reply within two weeks.

Matter stands adjourned to 14.07.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 15th day of June, 2021